

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO.†595**

TO BE ANSWERED ON FRIDAY, 26<sup>TH</sup> FEBRUARY, 2016/ PHALGUNA 7, 1935 (SAKA)

**Request from State**

**†595. SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any request from Rajasthan Government to bridge the gap between plan and non-plan expenditure of the Government;
- (b) if so, the details thereof including the action taken in this regard;
- (c) whether the Government has received any letter from the Government of Rajasthan for providing funds to meet the expenditure incurred by the State under Central laws;
- (d) if so, the details thereof and whether any action has been taken by the Government in this regard; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

**SHRI JAYANT SINHA**

(a) to (e) The State Government of Rajasthan has not made any request to bridge the gap between plan and non-plan expenditure of the Government. Further, unlike preceding Finance Commissions, the 14th Finance Commission has taken into account overall revenue expenditure of the States (without making any distinction between plan and non-plan expenditure) and their post devolution revenue position made assessment for the deficit States. Accordingly, the Rajasthan has been identified as post devolution surplus State.

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